

HCE 281/2009

High Court of Karnataka,
Bengaluru,
Dated 6th April, 2017

NOTIFICATION

The Court Sitting timings and Office timings of the High Court of Karnataka, Kalaburagi Bench, during the months of April and May for the year 2017 is fixed as follows:

Sl.No.	Particulars	Timings fixed for the months of April and May.
01	Sitting of Courts	08.00 a.m. to 11.00 a.m. 11.30 a.m. to 01.45 p.m.
02	Office timings (Except on Saturdays)	07.30 a.m. to 02.00 p.m.
03	Office timings on Saturday	07.30 a.m. to 11.00 a.m.
04	Interval	11.00 a.m. to 11.30 a.m. (The concerned Assistant Registrars with the prior approval of the Deputy Registrars concerned shall draft a chart providing 15 minutes of lunch break by turn to each member of the staff)

BY ORDER OF HON'BLE HIGH COURT

Sd/-
[ASHOK G. NIJAGANAVAR]
REGISTRAR GENERAL

Contd..

To:-

1. The Additional Registrar General, High Court Circuit Bench at Gulbarga, for information and necessary action.
2. The Additional Registrar General, Circuit Bench, Dharwad for information.
3. The Joint Registrar-cum-Private Secretary to Hon'ble the Chief Justice
4. Private Secretaries to all the Hon'ble Judges.
5. The P.As. to Registrar General / Registrar (Vigilance) / Registrar (Judicial) / Registrar (Administration)/Registrar (Computers)/ Registrar (Statistics & Review)/ Registrar (Infrastructure & Maintenance)/Registrar (Recruitment)/ Central Project Co-ordinator (Computers).
6. The Secretary, Karnataka Law Reporting Council, Bengaluru, for information.
7. The Director, Karnataka Judicial Academy, Crescent Road, Bengaluru for information.
8. The Director, Bengaluru Mediation Centre, Nyaya Degula, Siddaiah Road Bengaluru for information.
9. The Director, Arbitration Centre, Bengaluru, for information
10. All Group-'A' Officers of this office.
11. The Chief Secretary to Government of Karnataka, Bengaluru for information.
12. The Secretary, Karnataka State Bar Council, Old KGID Buildings, Bengaluru.
13. The Section Officer, LCA-I Branch to communicate the same to all the Subordinate Courts.
14. All the Prl. District & Sessions Judges in the State of Karnataka for information and to communicate to all the sub-ordinate courts under their control.
15. The Section Officers of all the Branches of this office with a direction to circulate the same among all the staff working under their control.
16. The Secretary, High Court Advocates' Association, Bengaluru, for information.
17. The Secretary, Bengaluru Bar Association, Bengaluru, for information.
18. The Member Secretary, Karnataka State Legal Services Committee, Nyaya Degula, H. Siddaiah Road Bengaluru for information.
19. The Member Secretary, High Court Legal Services Committee, High Court Buildings, Bengaluru, for information.
20. The Advocate General in Karnataka, Bengaluru, for information.
21. The President, Women Federation of Lawyers, City Civil Court Complex, Bengaluru – for information.
22. Notification file.
23. Office copy.